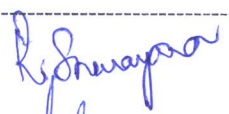
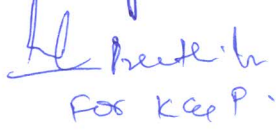



**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM**


**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/34/2016  
**NAME OF THE PETITIONER(S)** : Sunil Shastri and 16 Others  
**NAME OF THE RESPONDENT(S)** : Innvol Medical India Ltd and 7 others  
**UNDER SECTION** : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. SANKARANARAYANAN	Counsel for R2, R3, R4	
2.	KING & PARTRIDGE	Counsel for R4 & R7	 for K&P.
3.	Sandeep Kumar Preeti Mohan Raj Sabak L.	Counsel for Petitioner	

**ORDER**

Shri Sandeep Kumar, proxy counsel for petitioner present. Shri R Sankaranarayanan, counsel for R2 & R3 and Ms Preeti, counsel for R4 & R7 are present. No representation on behalf of R1 & R5. The matter is posted for final hearing. Counsel for petitioner is directed to inform the counsel for R1 & R5 about the date of next hearing. Put up on **13.01.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)